

Sl.No.	Name	Census 2011
20.	Madhya Pradesh	918
21.	Maharashtra	894
22.	Manipur	936
23.	Meghalaya	970
24.	Mizoram	970
25.	Nagaland	943
26.	Odisha	941
27.	Puducherry	967
28.	Punjab	846
29.	Rajasthan	888
30.	Sikkim	957
31.	Tamil Nadu	943
32.	Tripura	957
33.	Uttar Pradesh	902
34.	Uttarakhand	890
35.	West Bengal	956

Reduction in budget allocation of WCD

96. SHRI SANJAY RAUT: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether budget allocation was reduced by nearly 50 per cent for the Welfare of Women and Children Development programme, if so, the reason therefor;

(b) whether the Ministry will be able to run all earlier social welfare programmes through this allocated fund;

(c) if so, the manner in which it will cover all such social schemes run for women and child welfare in the country; and

(d) if not, the reasons therefor and the Ministry's plan for running all these programmes?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) to (d) The reduction in the budget allocation for the welfare of women and children development programme is primarily confined to the two children centric Centrally Sponsored Schemes (CSS) namely Integrated Child Development Services (ICDS) scheme and Rajiv Gandhi Scheme for Empowerment of Adolescent Girls-SABLA. The Budgetary allocation for all plan schemes including ICDS has been made against the backdrop of substantial higher devolution of taxes of 42% to the States, decision to give more flexibility to States in implementation of schemes and expected higher share from States in implementing of the schemes.

Restructuring of Integrated Child Development Services

97. KUMARI SELJA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that Civil Societies Group has approached the Ministry and expressed the need for formulation of a more comprehensive plan for childhood care by restructuring the Integrated Child Development Services (ICDS) Scheme, if so, the details thereof; and

(b) the response of Government on the representation made by Civil Societies, the steps being adopted for development of childhood care?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) No, Madam. However, in order to address various programmatic, management and institutional gaps and to meet administrative and operational challenges, Government has approved Strengthening and Restructuring of ICDS Scheme in September, 2012. The key features of Strengthened and Restructured ICDS *inter-alia* include addressing the gaps and challenges with (a) special focus on children under 3 years and pregnant and lactating mothers (P&L) and promoting optimal infant and Young Child Feeding practices including early initiation of breast feeding (within 1 hour), exclusive breast feeding (for 6 months), proper complimentary feeding (since 7 months of age); (b) strengthening and repackaging of services including maternal care and nutrition counseling services and care of under nourished children (c) a provision for an additional Anganwadi Worker cum Nutrition Counselor/link worker for focus on children under 3 years of age and nutrition counseling for Pregnant and Lactating Mothers in the selected 200 high-burden districts across the country, (d) community based care of underweight